

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 2181 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

4/Dated: 26th June, 2020

Heard learned counsel for the parties through V.C.

At the request of the learned counsel for the State, put
up this case on 13th July, 2020.

Amardeep/

(Deepak Roshan, J.)